

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cont. Case (Civil) No. 72 of 2021**

Kanaklata Kumari                      Versus                      The State of Jharkhand & Anr.

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)  
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4 / 03.09.2021                      As prayed by learned counsel for the petitioner, list this case before the  
Regular Bench.

**(Dr. S. N. Pathak, J.)**

R.Kr.